NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 830/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017

NAME OF THE PARTIES:

DSM Singapore industrial Pte Ltd

V/s.

Pranav Agro Industries Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

Aniketh Nais Petitionel Sauchi Gupte

ORDER

TCP No. 830/I&BP/NCLT/MB/MAH/2017

Counsel for the Petitioner is present.

The Petitioner's Counsel have not communicated this date of hearing to the Corporate Debtor, therefore, the Petitioner is hereby directed to communicate the next date of hearing to the Corporate Debtor and file proof of service.

List this matter for hearing on 29.09.2017.

Sd/-

V. NALLASENAPATHY Member (Technical)

Sd./-

B.S.V. PRAKASH KUMAR

Member (Judicial)